

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 53

Dated Guwahati, the 8th of August, 2024

In partial modification of this Registry's Notification No. 31 dated 27.05.2024, Hon'ble the Chief Justice has been pleased to reconstitute the *Rule Committee under Section 123 of the CPC* and the *Committee for re-examining the Gauhati High Court Rules, 1967*, with the following members in the manner as indicated below:

NAME OF THE COMMITTEE	NAME OF HON'BLE JUDGES/MEMBERS	SECRETARY
Rule Committee under Section 123 of the CPC	<ol style="list-style-type: none">1. Hon'ble Mr. Justice Michael Zothankhuma2. Hon'ble Mr. Justice Kalyan Rai Surana3. Hon'ble Mr. Justice Devashis Baruah4. Hon'ble Mr. Justice Mridul Kumar Kalita5. Dist. & Sessions Judge, Kamrup (M)6. Shri G. N. Sahewalla, Sr. Advocate7. Shri Dilip Mazumdar, Sr. Advocate	Registrar (Judicial)
Committee for re-examining the Gauhati High Court Rules, 1967	<ol style="list-style-type: none">1. Hon'ble Mr. Justice Kalyan Rai Surana2. Hon'ble Mr. Justice Devashis Baruah3. Hon'ble Mr. Justice Arun Dev Choudhury4. Hon'ble Mr. Justice N. Unni Krishnan Nair5. The President, Gauhati High Court Bar Association or his designated delegate6. The President, Gauhati High Court Advocates' Association or his designated delegate7. Secretary, Legislative Department, Government of Assam8. Mr. R. A. Tapadar, Judicial Officer (Grade-I) <p><i>(Mr. R. A. Tapadar shall assist the Committee and coordinate with Smti Geetanjali Das Saikia, Secretary to the Government of Assam, Legislative Department.)</i></p>	Registrar (Judicial) to be assisted by Joint Registrar (Judicial)

Hon'ble the Chief Justice is the Chairman of all Committees, unless otherwise stated.

This Notification will come into effect immediately.

By Order,
Sd/- S. K. Poddar
REGISTRAR GENERAL


Memo No. HC. III-06/2021/ 3320 - 3355/ G, Dated the 8th August, 2024.

Copy to:-

1. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary, Legislative Department, Government of Assam.
4. Shri G. N. Sahewalla, Sr. Advocate, Gauhati High Court, Guwahati.
5. Shri Tanmoy Jyoti Mahanta, Senior Advocate, Gauhati High Court, Guwahati.
6. Shri Dilip Mazumdar, Sr. Advocate, Gauhati High Court, Guwahati.
7. The Registrar (Vigilance/ Admn. / Judicial/ Estt.(I/c)), Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
9. The Secretary, Gauhati High Court Legal Service Committee, Gauhati High Court, Guwahati.
10. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. Mr. R. A. Tapadar, Judicial Officer (Grade-I).
12. The District & Sessions Judge, Kamrup (M), Assam.
13. The President, Gauhati High Court Bar Association, Guwahati.
14. The President, Gauhati High Court Advocates' Association, Guwahati.
15. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
16. The Joint Registrar (Judicial), Gauhati High Court, Guwahati.
17. The Joint Registrar (_____), Gauhati High Court, Guwahati.
18. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
19. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
20. The Deputy Secretary, Assam State Legal Services Authority, Gauhati High Court, Guwahati.
21. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
22. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
23. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
24. The P.S. to Hon'ble Mr. Justice Michael Zothankhuma, Gauhati High Court, Guwahati.
25. The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati.
26. The P.S. to Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati.
27. The P.S. to Hon'ble Mr. Justice Arun Dev Choudhury, Gauhati High Court, Guwahati.
28. The P.S. to Hon'ble Mr. Justice Mridul Kumar Kalita, Gauhati High Court, Guwahati.
29. The P.S. to Hon'ble Mr. Justice N. Unni Krishnan Nair, Gauhati High Court, Guwahati.
30. The P.S. to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati.
31. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
32. The Court Manager, Gauhati High Court, Guwahati.

33. The Administrative Officer (Judicial), _____ Section, Gauhati High Court, Guwahati.
34. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
35. The Court Officer I & II, Gauhati High Court, Guwahati.
36. The C. A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL


8-8-2024